

R.O.C.No.13/2020-Con.B2



DISTRICT JUDGE
PROMOTION & POSTING

NOTIFICATION No. 115 / 2020

I

Thiru.M.Chandran, formerly Senior Civil Judge of Tamil Nadu State Judicial Service, functioned on deputation in the Puducherry Judicial Service as Sub Judge, Yanam, promoted as District Judge (Entry Level), on temporary basis, in the Tamil Nadu State Judicial Service, in the existing vacancies earmarked under 65% quota, vide G.O.(D) No.281, Public (Special-A) Department, dated 19.08.2020, now under compulsory wait, awaiting orders of posting and who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service in Order No.3138/2020-LD, Law Department, Government of Puducherry, dated 30.09.2020, is posted as Chairman, Permanent Lok Adalat, Villupuram, in the existing vacancy.

II

The promotion of the Officers ordered in G.O.(D) No.281, Public (Special-A) Department, dated 19.08.2020, against whom vigilance cell is conducting enquiry / under contemplation, is subject to the outcome of the said enquiry.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 01.10.2020.**

**Sd/- C.Kumarappan,
REGISTRAR GENERAL**

Handwritten signature in blue ink.